



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th August, 2022

NOTICE

Please take notice that the following matters listed on 12.08.2022 in the Court of Chairperson and Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1043 of 2021 (PH)	Greymatter Entertainment Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	Aman Thukral
2.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala

By order of Hon'ble Chairperson

-Sd/-

Registrar